

question of such "drainage of capital" of the exporters because of the amendment does not arise.

Import of Medical Equipments

1644. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of COMMERCE be pleased to state:

(a) whether after announcement of the Import and Export Policy 1990-93, the import of all medical life saving equipments into this country has grounded to a halt;

(b) if so, to what extent the import of the life saving medical equipments have been affected due to this policy; and

(c) the steps being taken by Government in this regard?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) No, Sir.

(b) Does not arise.

(c) The condition in the new Import and Export Policy that importers of life saving equipments under Open General Licence should be certified to possess necessary after-sales service facilities has since been made applicable only where a single item is of c.i.f. value of Rs. 1 lakh or more.

National Wage Policy

1645. SHRI P. R. KUMARAMANGALAM: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to evolve the National Wage Policy in order to remove disparities in the pay scales of employees of various organisations like Central Government, Public Sector Enterprises, Financial Institutions, Commercial Banks etc; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) The Government is examining the need for setting up a Commission to study, *inter alia*, the relative wage structures prevailing in various organised sectors under the Central Government. No decision has, however, been taken so far.

Publication of 'Yojna' in Oriya Language

1646. SHRI BALGOPAL MISHRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have any proposal to publish "Yojna" (Fortnightly) in Oriya language;

(b) if so, the details thereof; and

(c) if not, the reasons for delay in publishing the same?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b) Yes, Sir. A provision has been kept in the 8th Plan proposals of Publications Division for this purpose. The actual implementation of the Scheme would, however, depend upon the viability of the project and availability of funds.

(c) Does not arise.

Allocation of Funds to Hill States

1647. SHRI K. S. RAO: Will the Minister of FINANCE be pleased to state:

(a) whether the Chief Ministers of the hill states have recently in a memorandum expressed disappointment over the allocation of funds by the Ninth Finance Commission and sought special grants from Union Government;